

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: JULY 30, 2026

No. 2073 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Sri **Madhukar Singh S/o Sri Amar Nath Singh**, is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge (Fast Track Court), Azamgarh for trying cases of crime against women vice Sri Amar Singh-I.

No. 2074 /Admin. (Services)/2026

Sri **Amar Singh-I**, Additional District & Sessions Judge (Fast Track Court), Azamgarh to be Additional District & Sessions Judge, Azamgarh.

No. 2075 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Sri **Sundeeep Kumar S/o Sri Umesh Chandra Sharma**, is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge (Fast Track Court), Bareilly for trying cases of crime against women vice Sri Ashok Kumar Yadav-III.

No. 2076 /Admin. (Services)/2026

Sri **Ashok Kumar Yadav-III**, Additional District & Sessions Judge (Fast Track Court), Bareilly to be Additional District & Sessions Judge, Bareilly.

No. 2077 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Sri **Bhagwan Das Gupta**, Additional Chief Judicial Magistrate, Gorakhpur is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge (Fast Track Court), Gorakhpur for trying cases of crime against women vice Sri Sudesh Kumar.

No. 2078 /Admin. (Services)/2026

Sri **Sudesh Kumar**, Additional District & Sessions Judge (Fast Track Court), Gorakhpur to be Additional District & Sessions Judge, Gorakhpur.

No. 2079 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Sri **Rakesh Ranjan S/o Sri Rajeshwar Prasad**, is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge/ Special Judge, Mirzapur.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Mirzapur against the special court created for trying cases under the said Act.

No. 2080 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Sri **Rajendra Kumar Singh**, Chief Judicial Magistrate, Kannauj is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge (Fast Track Court), Kannauj in the court created under 14th Finance Commission vice Sri Rajneesh Mohan Verma.

No. 2081 /Admin. (Services)/2026

Sri **Rajneesh Mohan Verma**, Additional District & Sessions Judge (Fast Track Court), Kannauj to be Additional District & Sessions Judge (Fast Track Court), Kannauj for trying cases of crime against women vice Smt. Poornima Pathak.

No. 2082 /Admin. (Services)/2026

Smt. **Poornima Pathak**, Additional District & Sessions Judge (Fast Track Court), Kannauj to be Additional District & Sessions Judge, Kannauj.

No. 2083 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Sri **Sunil Kumar Singh-V**, Secretary, District Legal Services Authority, Sant Kabir Nagar is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge (Fast Track Court), Sant Kabir Nagar in the court created under 14th Finance Commission.

No. 2084 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Sri **Kuldeep Sharma S/o Sri Dinesh Kumar Sharma**, is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge (Fast Track Court), Aligarh in the court created under 14th Finance Commission vice Smt. Tarkeshwari Singh.

No. 2085 /Admin. (Services)/2026

Smt. **Tarkeshwari Singh**, Additional District & Sessions Judge (Fast Track Court), Aligarh to be Additional District & Sessions Judge (Fast Track Court), Aligarh for trying cases of crime against women vice Smt. Anju Rajpoot.

No. 2086 /Admin. (Services)/2026

Smt. **Anju Rajpoot**, Additional District & Sessions Judge (Fast Track Court), Aligarh to be Additional District & Sessions Judge, Aligarh.

No. 2087 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Sri **Pradeep Kumar Mani S/o Sri Revati Raman Mani**, is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge (Fast Track Court), Gorakhpur in the court created under 14th Finance Commission vice Sri Anand Shukla.

No. 2088 /Admin. (Services)/2026

Sri **Anand Shukla**, Additional District & Sessions Judge (Fast Track Court), Gorakhpur to be Additional District & Sessions Judge, Gorakhpur.

No. 2089 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Dr. (Sushri) **Nidhi Yadav-I**, Chief Judicial Magistrate, Bhadohi at Gyanpur is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge (Fast Track Court), Bhadohi at Gyanpur in the court created under 14th Finance Commission vice Sri Lokesh Kumar Mishra.

No. 2090 /Admin. (Services)/2026

Sri **Lokesh Kumar Mishra**, Additional District & Sessions Judge (Fast Track Court), Bhadohi at Gyanpur to be Additional District & Sessions Judge (Fast Track Court), Bhadohi at Gyanpur for trying cases of crime against women vice Smt. Pushpa Singh.

No. 2091 /Admin. (Services)/2026

Smt. **Pushpa Singh**, Additional District & Sessions Judge (Fast Track Court), Bhadohi at Gyanpur to be Additional District & Sessions Judge, Bhadohi at Gyanpur.

No. 2092 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Sri **Pradeep Kumar S/o Sri Krishna Kumar Shukla**, is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge (Fast Track Court), Shahjahanpur in the court created under 14th Finance Commission vice Smt. Priyanka Singh-I.

No. 2093 /Admin. (Services)/2026

Smt. **Priyanka Singh-I**, Additional District & Sessions Judge (Fast Track Court), Shahjahanpur to be Additional District & Sessions Judge (Fast Track Court), Shahjahanpur for trying cases of crime against women vice Sri Kumar Mitakshar.

No. 2094 /Admin. (Services)/2026

Sri **Kumar Mitakshar**, Additional District & Sessions Judge (Fast Track Court), Shahjahanpur to be Additional District & Sessions Judge, Shahjahanpur.

No. 2095 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Sri **Dharam Veer Singh**, Judge Small Causes Court, Ghaziabad is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge (Fast Track Court), Ghaziabad in the court created under 14th Finance Commission vice Sri Nishant Maan.

No. 2096 /Admin. (Services)/2026

Sri **Nishant Maan**, Additional District & Sessions Judge (Fast Track Court), Ghaziabad to be Additional District & Sessions Judge (Fast Track Court), Ghaziabad for trying cases of crime against women vice Km. Rashmi Rani.

No. 2097 /Admin. (Services)/2026

Km. **Rashmi Rani**, Additional District & Sessions Judge (Fast Track Court), Ghaziabad to be Additional District & Sessions Judge, Ghaziabad.

No. 2098 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Sri **Sudhanshu Shekar Upadhyay**, Chief Judicial Magistrate, Ayodhya is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge (Fast Track Court), Ayodhya in the court created under 14th Finance Commission vice Sri Avijit Bhushan.

No. 2099 /Admin. (Services)/2026

Sri **Avijit Bhushan**, Additional District & Sessions Judge (Fast Track Court), Ayodhya to be Additional District & Sessions Judge (Fast Track Court), Ayodhya for trying cases of crime against women vice Sri Harendra Nath.

No. 2100 /Admin. (Services)/2026

Sri **Harendra Nath**, Additional District & Sessions Judge (Fast Track Court), Ayodhya to be Additional District & Sessions Judge, Ayodhya.

No. 2101 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Smt. **Partibha**, Civil Judge, Senior Division, Jalaun at Orai is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge (Fast Track Court), Jalaun at Orai in the court created under 14th Finance Commission.

No. 2102 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Sri **Ravi Prakash Tiwari S/o Sri S.P. Tiwari**, is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge (Fast Track Court), Sitapur in the court created under 14th Finance Commission vice Sri Vijay Kumar Katiyar.

No. 2103 /Admin. (Services)/2026

Sri **Vijay Kumar Katiyar**, Additional District & Sessions Judge (Fast Track Court), Sitapur to be Additional District & Sessions Judge (Fast Track Court), Sitapur for trying cases of crime against women vice Sri Dinesh Kumar Nagar.

No. 2104 /Admin. (Services)/2026

Sri **Dinesh Kumar Nagar**, Additional District & Sessions Judge (Fast Track Court), Sitapur to be Additional District & Sessions Judge, Sitapur.

No. 2105 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Sri **Narendra Kumar-VI**, Additional Chief Judicial Magistrate (Northern Eastern Railway), Bareilly is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge (Fast Track Court), Bareilly in the court created under 14th Finance Commission vice Sri Raghvendra Mani.

No. 2106 /Admin. (Services)/2026

Sri **Raghvendra Mani**, Additional District & Sessions Judge (Fast Track Court), Bareilly to be Additional District & Sessions Judge, Bareilly.

No. 2107 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Sri **Nitin Mittal S/o Sri Ramesh Kumar Mittal**, is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge (Fast Track Court), Lucknow in the court created under 14th Finance Commission vice Sri Vijay Kumar-III.

No. 2108 /Admin. (Services)/2026

Sri **Vijay Kumar-III**, Additional District & Sessions Judge (Fast Track Court), Lucknow to be Additional District & Sessions Judge (Fast Track Court), Lucknow for trying cases of crime against women vice Sri Devesh Chandra Gupta.

No. 2109 /Admin. (Services)/2026

Sri **Devesh Chandra Gupta**, Additional District & Sessions Judge (Fast Track Court), Lucknow to be Additional District & Sessions Judge, Lucknow.

No. 2110 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Sri **Jaihind Kumar Singh**, Civil Judge, Senior Division, Hathras is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge (Fast Track Court), Hathras in the court created under 14th Finance Commission vice Sri Prashant Kumar-II.

No. 2111 /Admin. (Services)/2026

Sri **Prashant Kumar-II**, Additional District & Sessions Judge (Fast Track Court), Hathras to be Additional District & Sessions Judge (Fast Track Court), Hathras for trying cases of crime against women vice Sri Mahendra Kumar Rawat.

No. 2112 /Admin. (Services)/2026

Sri **Mahendra Kumar Rawat**, Additional District & Sessions Judge (Fast Track Court), Hathras to be Additional District & Sessions Judge, Hathras.

No. 2113 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Smt. **Sudha Singh**, Chief Judicial Magistrate, Barabanki is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge (Fast Track Court), Barabanki in the court created under 14th Finance Commission vice Sri Indra Jeet Singh-II.

No. 2114 /Admin. (Services)/2026

Sri **Indra Jeet Singh-II**, Additional District & Sessions Judge (Fast Track Court), Barabanki to be Additional District & Sessions Judge (Fast Track Court), Barabanki for trying cases of crime against women vice Sushri Kirti Mala Singh.

No. 2115 /Admin. (Services)/2026

Sushri **Kirti Mala Singh**, Additional District & Sessions Judge (Fast Track Court), Barabanki to be Additional District & Sessions Judge, Barabanki.

No. 2116 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Sri **Om Pal Singh**, Judge Small Causes Court, Jhansi is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge (Fast Track Court), Jhansi in the court created under 14th Finance Commission vice Sri Sharad Kumar Chaudhary.

No. 2117 /Admin. (Services)/2026

Sri **Sharad Kumar Chaudhary**, Additional District & Sessions Judge (Fast Track Court), Jhansi to be Additional District & Sessions Judge (Fast Track Court), Jhansi for trying cases of crime against women vice Sri Manoj Kumar Jatav.

No. 2118 /Admin. (Services)/2026

Sri **Manoj Kumar Jatav**, Additional District & Sessions Judge (Fast Track Court), Jhansi to be Additional District & Sessions Judge, Jhansi.

No. 2119 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Sri **Vinay Kumar Jaiswal**, Additional Chief Judicial Magistrate (Northern Railway), Prayagraj is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge

(Fast Track Court), Prayagraj in the court created under 14th Finance Commission vice Sri Mradanshu Kumar.

No. 2120 /Admin. (Services)/2026

Sri **Mradanshu Kumar**, Additional District & Sessions Judge (Fast Track Court), Prayagraj to be Additional District & Sessions Judge (Fast Track Court), Prayagraj for trying cases of crime against women vice Sri Shailendra Mani Tripathi.

No. 2121 /Admin. (Services)/2026

Sri **Shailendra Mani Tripathi**, Additional District & Sessions Judge (Fast Track Court), Prayagraj to be Additional District & Sessions Judge, Prayagraj.

No. 2122 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Sri **Anupam Kumar Tripathi**, Civil Judge, Senior Division, Azamgarh is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge (Fast Track Court), Azamgarh in the court created under 14th Finance Commission vice Sri Dinesh Kumar-II.

No. 2123 /Admin. (Services)/2026

Sri **Dinesh Kumar-II**, Additional District & Sessions Judge (Fast Track Court), Azamgarh to be Additional District & Sessions Judge, Azamgarh.

No. 2124 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Sri **Ashutosh Kumar Singh S/o Sri Nanhakoo Singh**, is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge (Fast Track Court), Ghazipur in the court created under 14th Finance Commission.

No. 2125 /Admin. (Services)/2026

Pursuant to U.P. Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, Dr. **Krishn Pratap Singh**, Chief Judicial Magistrate, Mau is appointed in U.P. Higher Judicial Service U/r 22(1) of U.P.H.J.S. Rules, 1975 and posted as Additional District & Sessions Judge (Fast Track Court), Mau in the court created under 14th Finance Commission vice Sri Ajay Kumar Srivastava-IV.

No. 2126 /Admin. (Services)/2026

Sri **Ajay Kumar Srivastava-IV**, Additional District & Sessions Judge (Fast Track Court), Mau to be Additional District & Sessions Judge (Fast Track Court), Mau for trying cases of crime against women vice Sri Deepnarayan Tiwari.

No. 2127 /Admin. (Services)/2026

Sri **Deepnarayan Tiwari**, Additional District & Sessions Judge (Fast Track Court), Mau to be Additional District & Sessions Judge, Mau.

No. 2128 /Admin. (Services)/2026

Sri **Sita Ram**, Additional District & Sessions Judge, Rampur to be Additional District & Sessions Judge/ Special Judge, Rampur vice Sushri Chhavi Asthana.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Rampur against the special court created for trying cases under the said Act.

No. 2129 /Admin. (Services)/2026

Sushri **Chhavi Asthana**, Special Judge/ Additional District & Sessions Judge, Rampur to be Additional District & Sessions Judge, Rampur.

No. 2130 /Admin. (Services)/2026

Dr. **Vijay Kumar**, Additional District & Sessions Judge, Rampur to be Additional District & Sessions Judge/Special Judge, Muzaffar Nagar for trying cases U/s 14 of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 (Act no. 33 of 1989) vice Sri Anurag Panwar.

No. 2131 /Admin. (Services)/2026

Sri **Anurag Panwar**, Special Judge/Additional District & Sessions Judge, Muzaffar Nagar to be Additional District & Sessions Judge, Muzaffar Nagar.

No. 2132 /Admin. (Services)/2026

Smt. **Rekha Singh**, Additional District & Sessions Judge, Muzaffar Nagar to be Additional District & Sessions Judge/Special Judge, Muzaffar Nagar vice Sri Kashif Sheikh.

She is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Muzaffar Nagar against the special court created for trying cases under the said Act.

No. 2133 /Admin. (Services)/2026

Sri **Kashif Sheikh**, Special Judge/Additional District & Sessions Judge, Muzaffar Nagar to be Additional District & Sessions Judge, Muzaffar Nagar.

BY ORDER OF THE HON'BLE COURT

Sd/-

(MANJEET SINGH SHEORAN)
REGISTRAR GENERAL

No. 436/Admin. (Services)/2026: Allahabad: Dated: July 30, 2026

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow. (Through E-mail).

3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow (Through E-mail)
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow requesting him to impart Induction Training to aforesaid newly recruited/appointed Direct Recruit of U.P. Higher Judicial Services. (Through E-mail)
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Through E-mail)
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges and Principal Judges, Family Court alongwith copy of U.P. Government Appointment/Notification No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026 (Through E-mail).

You are directed to permit the newly appointed Direct Recruits of U.P. Higher Judicial Services, to take over charge on the post.

The Officers of the U.P. Nyayik Sewa whose name have been mentioned above shall hand over charge of their present posts immediately and shall proceed to take over charge at the place of postings immediately or as per direction mentioned in D.O. Letter No. 35/Admin. (Services)/2022 dated 21.01.2022, if applicable.

The taking over charge certificates may kindly be sent to the Assistant Registrar (Services), High Court, Allahabad, both physically and via email ID services2@allahabadhighcourt.in

You are directed to make arrangement for field training in the judgeship for newly recruited/ appointed candidate of Direct Recruit of U.P. Higher Judicial Services.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

Kindly refer to G.L. No. 27/Admin G-II dated 24.11.2021 wherein it has been directed that "District & Sessions Judges & Principal Judges of Family Courts to strictly ensure that no case remains pending in courts falling vacant on account of transfer etc. of presiding officers, unless the same is specifically barred.

That immediately upon handing over charge by the transferred Presiding Officer and the Court falling vacant as a result thereof, the staff attached to such vacant court be transferred to other courts/establishment."

8.

S.N.	Name of candidates with address
1.	Sri Madhukar Singh S/o Sri Amar Nath Singh, R/o Village & Post-Muriyar, Saidpur-Ghazipur, U.P-233304
2.	Sri Sundeep Kumar S/o Sri Umesh Chandra Sharma, R/o H. No-2 Officers Residence, Civil & Sessions Court Compound, Nainital Road Haldwani, Nainital-Uttarakhand-263139
3.	Sri Rakesh Ranjan S/o Sri Rajeshwar Prasad, R/o Flat No. 06, Ganga Mahal, North Mandiri, Patna-Bihar-80001
4.	Sri Kuldeep Sharma S/o Sri Dinesh Kumar Sharma, R/o Chief Judicial Magistrate, District Court, Rudraprayag, Uttarakhand-246171
5.	Sri Pradeep Kumar Mani S/o Sri Revati Raman Mani, R/o District Court Champawat, Post Office Champawat, Uttarakhand-262523
6.	Sri Pradeep Kumar S/o Sri Krishna Kumar Shukla, R/o B-2, Judicial Officers Colony, Near Forest Colony, Hazaribagh, Jharkhand-825301
7.	Sri Ravi Prakash Tiwari S/o Sri S.P. Tiwari, R/o Civil Courts, Khunti, Jharkhand-835210
8.	Sri Nitin Mittal S/o Sri Ramesh Kumar Mittal, R/o 126, Sector 3, Rewari, Haryana-123401
9.	Sri Ashutosh Kumar Singh S/o Sri Nanhakoo Singh, R/o S2/376B-3A Bhojubar Sikrol, Varanasi, U. P-221002

You shall proceed to take over charge of your place of posting immediately under Government notification/appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026. Court's Notification has been sent to you by speed/registered post and

it is also available on official website of Hon'ble Court i.e. www.allahabadhighcourt.in

You are directed to participate in the Induction Training whenever Judicial Training & Research Institute, U.P., Lucknow, holds it.

- 9. As per Government Notification/Appointment No. 326/II-4-2026-02-4099/22/2021 dated 23.07.2026, the above-mentioned 23 officers have been appointed w.e.f 10.10.2025.**
- 10. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (through on e-mail)**
- 11. The Registrar (Judicial) (Confidential), High Court, Allahabad.(through on e-mail)**
- 12. The Registrar (Judicial) (Computer), High Court, Allahabad.(through on e-mail)**
- 13. The Registrar (Judicial) (Budget), High Court, Allahabad.(through on e-mail)**
- 14. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.(through on e-mail)**
- 15. The Deputy Registrar (Admin. Misc.-2), High Court, Allahabad.(through on e-mail)**
- 16. The Deputy Registrar (G.), High Court, Allahabad.(through on e-mail)**
- 17. The Deputy Registrar (Conf. 'B'), High Court, Allahabad.(through on e-mail)**
- 18. The Deputy Registrar (Admin. A-3), High Court, Allahabad.(through on e-mail)**
- 19. The Assistant Registrar (Admin. A-2), High Court, Allahabad.(through on e-mail)**
- 20. The Assistant Registrar (Admin. C), High Court, Allahabad.(through on e-mail)**
- 21. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.**
- 22. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.**
- 23. P.Ss. to Hon'ble Judges with the request to place this notification before their Lordships for kind perusal. (through on e-mail).**

BY ORDER OF THE HON'BLE COURT,

**Sd/-
(RAJNESH KUMAR)
REGISTRAR (JUDICIAL) (SERVICES)**

उत्तर प्रदेश शासन
नियुक्ति अनुभाग-4
संख्या-326/दो-4-2026-02-4099/22/2021
लखनऊ: दिनांक 23 जुलाई, 2026

विज्ञापि/नियुक्ति

मा0 उच्चतम न्यायालय में योजित सिविल अपील संख्या-3947/2020, रेजानिश के0वी0 बनाम के0 दीपा एवं अन्य तथा अन्य संबद्ध याचिकाओं में मा0 उच्चतम न्यायालय द्वारा पारित निर्णय/आदेश दिनांक 11.03.2026 के अनुपालन के संबंध में महानिबंधक, मा0 उच्च न्यायालय, इलाहाबाद के अर्द्धशासकीय पत्र संख्या-107/S&A/2026, दिनांक 15.07.2026 में प्राप्त मा0 उच्च न्यायालय की संस्तुति के आधार पर उत्तर प्रदेश उच्चतर न्यायिक सेवा नियमावली, 1975 के नियम-5(सी) के साथ पठित नियम 17, 18 और 22 के अन्तर्गत उत्तर प्रदेश उच्चतर न्यायिक सेवा परीक्षा वर्ष-2014, 2016, 2018, 2018 (भाग-II) और 2018 (भाग-III) सीधी भर्ती के निम्नवत न्यायिक अधिकारियों-अभ्यर्थियों को दिनांक 10.10.2025 से नियुक्ति किये जाने की श्री राज्यपाल सहर्ष स्वीकृति प्रदान करते हैं:-

क्र0सं0	रोल नं0	अभ्यर्थियों का नाम (श्री/श्रीमती/सुश्री) (हिन्दी/अंग्रेजी)	श्रेणी	भर्ती का वर्ष	परिणाम स्थान
1.	3352	मधुकर सिंह MADHUKAR SINGH	सामान्य	यूपीएचजेएस-2014	01
2.	7592	संदीप कुमार SUNDEEP KUMAR	सामान्य	यूपीएचजेएस-2016	02
3.	7626	भगवान दास गुप्ता BHAGWAN DAS GUPTA	ओबीसी	यूपीएचजेएस-2016	05
4.	7610	राकेश रंजन RAKESH RANJAN	सामान्य	यूपीएचजेएस-2016	18
5.	7605	राजेन्द्र कुमार सिंह RAJENDRA KUMAR SINGH	सामान्य	यूपीएचजेएस-2016	20
6.	7613	सुनील कुमार सिंह SUNIL KUMAR SINGH	ओबीसी	यूपीएचजेएस-2016	ओबीसी में 02
7.	2471	कुलदीप शर्मा KULDEEP SHARMA	सामान्य	यूपीएचजेएस-2018	01
8.	3627	प्रदीप कुमार मणि PRADEEP KUMAR MANI	सामान्य	यूपीएचजेएस-2018	02
9.	3267	निधि यादव NIDHI YADAV	सामान्य	यूपीएचजेएस-2018	10
10.	3614	प्रदीप कुमार PRADEEP KUMAR	सामान्य	यूपीएचजेएस-2018	15
11.	1583	धर्म वीर सिंह DHARAM VEER SINGH	सामान्य	यूपीएचजेएस-2018	17

12.	5552	सुधांशु शेखर उपाध्याय SUDHANSHU SHEKAR UPADHYAY	सामान्य	यूपीएचजेएस-2018	19
13.	4167	प्रतिभा PARTIBHA	ओबीसी	यूपीएचजेएस- 2018(भाग-II)	05
14.	5400	रवि प्रकाश तिवारी RAVI PRAKASH TIWARI	सामान्य	यूपीएचजेएस- 2018(भाग-II)	09
15.	3711	नरेन्द्र कुमार NARENDRA KUMAR	ओबीसी	यूपीएचजेएस- 2018(भाग-II)	14
16.	4005	नितिन मिश्र NITIN MITTAL	सामान्य	यूपीएचजेएस- 2018(भाग-II)	16
17.	2504	जयहिन्द कुमार सिंह JAIHIND KUMAR SINGH	ओबीसी	यूपीएचजेएस- 2018(भाग-II)	20
18.	6658	सुधा सिंह SUDHA SINGH	सामान्य	यूपीएचजेएस- 2018(भाग-II)	33
19.	4035	ओम पाल सिंह OM PAL SINGH	ओबीसी	यूपीएचजेएस- 2018(भाग-II)	ओबीसी में 01
20.	7364	विनय कुमार जायसवाल VINAY KUMAR JAISWAL	ओबीसी	यूपीएचजेएस- 2018(भाग-II)	ओबीसी में 03
21.	686	अनुपम कुमार त्रिपाठी ANUPAM KUMAR TRIPATHI	सामान्य	यूपीएचजेएस- 2018(भाग-III)	07
22.	960	आशुतोष कुमार सिंह ASHUTOSH KUMAR SINGH	सामान्य	यूपीएचजेएस- 2018(भाग-III)	30
23.	2274	कृष्ण प्रताप सिंह KRISHN PRATAP SINGH	ओबीसी	यूपीएचजेएस- 2018(भाग-III)	ओबीसी में 13

2- उपरोक्त ज्येष्ठता सूची अनन्तिम मानी जायेगी तथा मा0 उच्चतम न्यायालय एवं मा0 उच्च न्यायालय द्वारा समय-समय पर पारित विधिक व्यवस्थाओं के आधार पर मा0 उच्च न्यायालय द्वारा प्रश्रुत ज्येष्ठता सूची निर्धारित की जायेगी।

3- उत्तर प्रदेश उच्चतर न्यायिक सेवा परीक्षा वर्ष-2014, 2016, 2018, 2018 (भाग-II) और 2018 (भाग-III) सीधी भर्ती के उपर्युक्त न्यायिक अधिकारियों-अभ्यर्थियों की नियुक्ति आदेश इस शर्त के साथ निर्गत किया जा रहा है कि वर्तमान में उत्तर प्रदेश न्यायिक सेवा में कार्यरत न्यायिक अधिकारियों के संबंध में महानिबंधक, मा0 उच्च न्यायालय, इलाहाबाद तथा उत्तर प्रदेश राज्य के बाहर किसी अन्य राज्य में कार्यरत न्यायिक अधिकारियों हेतु संबंधित राज्य के महानिबंधक, मा0 उच्च न्यायालय से कोई प्रतिकूल तथ्य, जो उनकी नियुक्ति के संबंध में प्रतिकूल प्रभाव डालता हो संज्ञान में आने पर उनके अभ्यर्थन निरस्त करने के संबंध में यथा-आवश्यक कार्यवाही की जायेगी।

Digitally signed by
VIJAY KUMAR
Date: 23-07-2026
19:16:54

(विजय कुमार)
विशेष सचिव।

संख्या-326(1)/दो-4-2026, तद्विनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

विशेष वाहक द्वारा

- 1- महानिबन्धक, मा0 उच्च न्यायालय, इलाहाबाद के अर्द्धशासकीय पत्र संख्या-107/S&A/2026, दिनांक 15.07.2026 के संदर्भ में इस विज्ञप्ति/नियुक्ति की 02 अतिरिक्त प्रति, सीधी भर्ती के क्रम संख्या-01 से 06 तक के न्यायिक अधिकारियों-अभ्यर्थियों द्वारा परीक्षा में सम्मिलित होने हेतु भरे गये आवेदन प्रपत्रों एवं उनके संलग्नकों की छायाप्रति एवं क्रम संख्या-07 से 23 तक के न्यायिक अधिकारियों-अभ्यर्थियों द्वारा परीक्षा में सम्मिलित होने हेतु भरे गये आवेदन प्रपत्रों एवं उनके संलग्नकों सहित मूलरूप में संलग्न कर इस मन्तव्य के साथ प्रेषित कि उपर्युक्त न्यायिक अधिकारियों-अभ्यर्थियों द्वारा यदि मा0 उच्च न्यायालय द्वारा निर्धारित समय सीमा में बिना किसी समुचित कारणों के अपना योगदान इस सेवा में प्रस्तुत नहीं करता है तो उक्त स्थिति से प्रमुख सचिव, नियुक्ति विभाग, उ0प्र0 शासन को अविलम्ब अवगत कराने का कष्ट करें। इसके अतिरिक्त उपर्युक्त न्यायिक अधिकारियों-अभ्यर्थियों की तैनाती के सम्बन्ध में निर्गत होने वाले मा0 न्यायालय के आदेश की प्रति तथा उपर्युक्त न्यायिक अधिकारियों-अभ्यर्थियों के कार्यभार ग्रहण करने की तिथि/समय सहित सूचना भी शासन को कृपया तत्काल उपलब्ध कराने का कष्ट करें।
- 2- प्रमुख सचिव, श्री राज्यपाल, उ0प्र0, लखनऊ।
- 3- प्रमुख सचिव, न्याय/विधायी/संसदीय कार्य विभाग, उ0प्र0 शासन।
- 4- महालेखाकार, उ0प्र0, प्रयागराज।
- 5- अपर निदेशक, कोषागार निदेशालय, उ0प्र0, शिविर कार्यालय, कचेहरी रोड, प्रयागराज।
- 6- निदेशक, मुद्रण एवं लेखन सामग्री, प्रयागराज, उ0प्र0 को गजट के आगामी अंक में हिन्दी तथा उर्दू में प्रकाशनार्थ।
- 7- निदेशक, न्यायिक प्रशिक्षण तथा अनुसंधान संस्थान, उ0प्र0, गोमतीनगर, लखनऊ।
- 8- उपर्युक्त न्यायिक अधिकारियों-अभ्यर्थियों को इस निर्देश के साथ प्रेषित कि उनकी यह नियुक्ति पूर्णतः अस्थायी है। अभ्यर्थी अपनी तैनाती के सम्बन्ध में महानिबन्धक, मा0 उच्च न्यायालय, इलाहाबाद द्वारा निर्गत किये जाने वाले तैनाती आदेश के अनुसार निर्धारित समय सीमा के अन्दर अपने पद का कार्यभार अवश्य ग्रहण कर लें। यदि बिना समुचित कारणों के वह मा0 न्यायालय द्वारा निर्धारित समय सीमा में अपना कार्यभार ग्रहण नहीं करते हैं तो उनका अभ्यर्थन स्वतः समाप्त हो जायेगा तथा ऐसी स्थिति में इस सेवा में नियुक्ति के लिए उनका कोई दावा मान्य नहीं होगा। उपर्युक्त न्यायिक अधिकारियों-अभ्यर्थियों को यह भी सूचित किया जाता है कि यदि वह इस सेवा में कार्यभार ग्रहण करने के इच्छुक नहीं हैं तो उसकी लिखित सूचना महानिबन्धक, मा0 उच्च न्यायालय, इलाहाबाद तथा प्रमुख सचिव, नियुक्ति विभाग, उ0प्र0 शासन, को तत्काल प्रेषित करें। उन्हें यह भी सूचित किया जाता है कि उ0प्र0 उच्चतर न्यायिक सेवा के पद पर उनकी नियुक्ति अस्थायी रूप से इस प्रतिबन्ध के साथ की जा रही है कि उन्हें निदेशक, न्यायिक प्रशिक्षण तथा अनुसंधान संस्थान, उ0प्र0, गोमतीनगर, लखनऊ के निर्देश प्राप्त होने पर विभागीय परीक्षा उत्तीर्ण करनी होगी।
- उपर्युक्त न्यायिक अधिकारियों-अभ्यर्थियों द्वारा जब तक उ0प्र0 उच्चतर न्यायिक सेवा के पद पर स्थायी रूप से नियुक्त नहीं हो जाते हैं तब तक वह अस्थायी कर्मचारियों पर लागू अधिसूचना संख्या-20/1/74, नियुक्ति-3, दिनांक 11-6-1975 में दी गयी शर्तों के अधीन रहेंगे। उपर्युक्त न्यायिक अधिकारियों-अभ्यर्थियों को कार्यभार ग्रहण करने हेतु कोई यात्रा भत्ता अनुमन्य नहीं होगा।
- 9- न्याय (उच्च न्यायालय) अनुभाग-1, उ0प्र0 शासन।
- 10- अनुभागीय गार्ड फाइल।

आज्ञा से
(विजय कुमार)
विशेष सचिव।